

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NOS. 245 & 244 OF 2017 IN
DFR NO. 4191 OF 2016**

Dated: 16th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. S.D. Dubey Technical Member**

In the matter of:

**Maharashtra State Electricity Transmission Co. Ltd. ... Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.Y. Deshmukh
Mr. Sagar Patil

Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

List the matter on **23.11.2017**. In the meantime, affidavit of service be filed.

**(S.D. Dubey)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/ss